



File No. 25/02/2023-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003
Dated: 03.02.2024

ORDER

1. Proceedings of all pending cases of NCLT Bench 2, Chandigarh stands transferred to NCLT Bench 1 Chandigarh. Accordingly, Bench No. 1, NCLT Chandigarh Bench is directed to conduct the proceedings in all cases of Bench No. 2, NCLT Chandigarh Bench until further order.
2. Hon'ble Members of Bench No. 2, NCLT Chandigarh will however pronounce orders in reserved matters, at the earliest.
3. This order is passed by the competent authority in terms of Rule 16(d), (e) and (f) of NCLT Rules 2016.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, Bench No. 1 & 2, NCLT Chandigarh Bench.
3. Website of NCLT.
4. Guard file.